NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL RENCH, CHENNAL

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/44/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 7 others	
NAME OF THE RESPONDENT(S)	: SHANTI ELECTRICAL CONTROLS	PVT LTD & 3 ORS
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATUR
	REPRESENTATION BY WHOM	
P.H.Arvindh Pano	Lan	
P.FI. Alvindh Pana SI-Adv Jor Seicharan Ranga Athiban Vijay Al	Lian Caunul fer rajon Petitioner	Hlike
S1-Adv for Seicharan Ranga Athiban Vijay 11	Caunul Jer najon Petitioner	Hlinke
SI-Adv for Seicharan Ranga Athiban Vijay Al	caunul for P)	Huke

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<u>ORDER</u>

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R7 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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